

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 395 of 1996

Friday this the 26th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Rajan,  
Post Master (now relieved from  
Alapuzha HPO,) residing at  
Post Master's Quarters DA-I,  
Vellakinar, Alapuzha. .... Applicant

(By Advocate Mrs. Sumati Dandapani)

Vs.

1. Chief Post Master General,  
Kerala Circle, Thiruvananthapuram-33.
2. The Director General (Posts),  
New Delhi. 1. .... Respondents

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 26th April, 1996  
The Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant seeks leave  
to withdraw the application. We grant leave and dismiss  
the application as withdrawn without expressing any  
opinion on the merits. No costs.

Dated the 26th day of April, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN